

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.405/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Kishore kejriwal & Anr -Vs- Gold Silver Arts Pvt Ltd & Ors		
Under Section		241/242	(A.Z.nessa)	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. Jishou Chowdlung Adv for
2) Mr. Rishob Banerice Alexpondent
3) Mr. Saynak Miha Perpondent
4) Mr. S. G. Merkener 11,304
5) Mr. Rebul Singa
6) Alayee Sl
Adv. for
Respondent No. 2.

Palul 3/11/17

3/11/1

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents made a request that further time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 11/12/2017.

Interim order passed earlier shall remain effective till next date of hearing.

Set

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)